

(b) The State Government have, it is understood, issued instructions to the police to afford necessary protection against 'Gheraos'.

श्री ... स्थित पश्चिमी कोसी नहर ... क्या सिंचाई ... मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रस्तावित पश्चिम कोसी नहर का प्रारम्भिक भाग नेपाल में है तथा उसका सर्वेक्षण कार्य वहाँ किया जा रहा है;

(ख) क्या यह भी सच है कि नेपाल की भूमि इस नहर के उस भाग से सीची जायेगी जो नेपाल में स्थित है तथा उस पर लगभग 3 करोड़ रुपये खर्च किए जायेंगे; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर हाँ हो, तो क्या सरकार का विचार उसी राशि बिहार सरकार को शीघ्र ही देन का है, ताकि वहाँ पर शीघ्रतः शीघ्रतः कार्य प्रारम्भ किया जा सके ?

श्री ... (श्री कुं. सं.)

(क) जी, हाँ।

(ख) नेपाल में सिंचाई प्राप्त करने वाले क्षेत्र का तथा निहित व्यय का पता तभी चलेगा जब अनुसंधान कार्य पूरा हो जायेगा, जो इस समय प्रगति पर है।

(ग) विस्तृत अनुमानों के मिल जाने पर ही वित्तीय सहायता देने के प्रश्न पर विचार किया जायेगा।

Indo-Bulgarian Venture for the Manufacture of Gamma Globulines and Albumin

*671. Shri Tridib Kumar Chaudhuri:
Shri S. C. Samanta:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that contract for the establishment of a joint Indo-Bulgarian venture for the manufacture

of Gamma Globulines and Albumin in the private sector was recently signed between the Bulgarian Government and the Government of India on the basis of the credits provided by the Bulgarian Government and 49 per cent equity participation by Techno-export, a Bulgarian Government Foreign Trade Organisation; and

(b) if so, the specific terms of the contract?

The Minister of Planning, Petroleum and Chemical and Social Welfare (Shri Asoka Mehta): (a) and (b). The answer to part (a) is in the negative. But, Dr. Tulsidas and Shri H. K. Malhotra, who were granted a letter of intent for the establishment of a new undertaking in the name of M/s. Curewel (India) Limited, for the manufacture of Gamma Globuline and Albumine, have now submitted a proposal for entering into a technical and foreign collaboration agreement with Messrs. Technoexport of Bulgaria. The matter is under consideration.

Agreement on Food with Food-Aid Consortium Countries

*672. Shri Y. A. Prasad:
Shri Onkar Lal Berwa:
Shri N. K. Sanghi:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have instructed all Diplomatic Missions abroad to get the food consortium countries to sign firm agreements on the promised assistance of food to India; and

(b) if so, the number of such agreements signed so far?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). Government is continuously striving through diplomatic means and otherwise to finalise the question of food assistance promised by the Consortium countries. Supplies under the Canadian pledge of

food assistance of the order of U.S. \$46 million have already commenced. Supply of 1.5 million tonnes under PL-480 is expected to be authorised shortly. Besides direct food assistance, Government is also trying to obtain indirect assistance in the form of financing fertilizers, pesticides etc., for growing more food as also other types of assistance such as debt rescheduling which would release foreign exchange resources for purchase of food on World markets. The nature and extent of this type of assistance is under consideration of the member countries and institutions of the Consortium.

Aid Received from Abroad

*673. **Shri D. N. Patodia:** Will the Minister of Finance be pleased to state:

(a) the annual aid received separately from Rupee-payment countries and from non-rupee payment countries from 1961 onwards;

(b) the amount utilised, the amount lapsed and the amount repaid out of the total amount of aid sanctioned; and

(c) the percentage of the aid received from rupee-payment countries which was untied and was non-project aid as compared to the Non-rupee payment countries?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-744/67].

(c) Nil (as no aid received from rupee payment countries is untied).

U.S. Financial Loan

*674. **Shri A. B. Vajpayee:**
Shri Kanwar Lal Gupta:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in an agreement signed recently with the

United States of America, India will get a credit of Rs. 90 crores; and

(b) if so, the main details of the agreement and the purpose for which the credit will be utilised?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir. The Agreement relating to the 'Commodity Programme Assistance—1967' for \$132 million (Rs. 99 crores) was signed with the United States Agency for International Development on the 10th May, 1967.

(b) According to the Agreement, there is to be no repayment of the principal amount for the first ten years; the repayments will then commence and be made in dollars in approximately equal half yearly instalments over the next thirty years. Interest is payable semi-annually in dollars at the rate of 1 per cent per annum during the first ten years and thereafter at the rate of 2½ per cent. per annum for the remaining 30 years. The loan will be used to finance foreign exchange costs of imports from U.S.A. of a broad variety of commodities and equipment such as fertilizers, pesticides, machinery parts, spare parts and other commodities required to help increase both agricultural and industrial production.

Freight Charges on PL-480 Imports

*675. **Shri Vishwa Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) the total freight charges for PL-480 imports in terms of foreign exchange during the current year;

(b) whether these charges are considered to be on the high sides; and

(c) how it is proposed to meet these charges?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The total freight charges for 1967-68 cannot be stated at